

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Now the matter is closed. The hon. Minister has given his explanation. He has denied it. The matter is closed.

श्री विष्णु कान्त शास्त्री: माननीय मंत्री जी, मेरा निवेदन यह है कि जो कुछ आपने कहा है, उसका आप खंडन करें। पंजाब केसरी में यह छपा है कि ... (व्यवधान) ... आप मुझे बोलने दीजिए।

श्रीमती आनन्दीबेन जेठाभाई पटेल: आप सुन तो लीजिए। ... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): He has said that.... (Interruptions)... The Minister has clarified it. The matter is closed. Prof. Ram Kapse. ... (Interruptions) ...

श्री बलवंत सिंह रामूवालिषा: मैं उसका खंडन नहीं करूंगा। मैंने पंजाब केसरी पढ़ी नहीं है। ... (व्यवधान) ...

श्रीमती आनन्दीबेन जेठाभाई पटेल: पंजाब केसरी में जो छपा है, उसका आप खंडन करिए। ... (व्यवधान) ...

श्री गोविन्द राम मिरी (मध्य प्रदेश): आप खंडन करिए। ... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): The matter is closed. Prof. Ram Kapse, please begin.

श्री बलवंत सिंह रामूवालिषा: मैं खंडन नहीं करूंगा। ... (व्यवधान) ...

श्रीमती आनन्दीबेन जेठाभाई पटेल: आप खंडन नहीं करेंगे तो ऐसा लगेगा कि वह सही है। ... (व्यवधान) ...

श्री सुशील कुमार संभाजीराव शिन्दे (महाराष्ट्र): उन्होंने स्पष्टीकरण तो बहुत अच्छा दे दिया है। ... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): The hon. Minister has denied it. He has given a lengthy explanation. The matter is closed.

श्री बलवंत सिंह रामूवालिषा: मैंने डिनार्ड नहीं किया। जो पेपर छपा है, वह मैंने नहीं पढ़ा है। जो कुछ मैंने कहा है, वह मैंने बता दिया है। मेरे मुंह में डिनार्ड ... (व्यवधान) ...

श्रीमती आनन्दीबेन जेठाभाई पटेल: पहले पैराग्राफ में पढ़िए। आप ही कुछ बोलें हैं। ... (व्यवधान) ...

श्री अनन्तराय देवशंकर दवे: पेपर को जरा आप देख लीजिए, फिर उसका खंडन करिए। ... (व्यवधान) ...

श्रीमती आनन्दीबेन जेठाभाई पटेल: ... (व्यवधान) ... उन्होंने कुछ कहा है। ... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I cannot direct the Minister either to deny or to own the statement. (Interruptions). Please listen to me. Hon. Member, please listen to me. ... (Interruptions) ... I am on my legs.

श्री शिव चरण सिंह (राजस्थान): धारावाहिक के बारे में बोलें हैं। ... (व्यवधान) ...

श्रीमती आनन्दीबेन जेठाभाई पटेल: आप धारावाहिक के बारे में भी बोलें हैं। आप लास्ट पैराग्राफ पढ़िए। दूसरे पैराग्राफ में भी आपने आपत्तिजनक बातें बोली हैं, इसमें ऐसा लगता है। ... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): The hon. Minister has made a personal explanation. I cannot give him any direction. If you are not satisfied, you can approach the Chair for further discussion. (Interruptions). Now the matter is closed.

श्री बलवंत सिंह रामूवालिषा: सर, मैं मुगरी बाबू जी और बामू आसाराम जी के प्रति पूरी श्रद्धा रखता हूँ। ... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Now the matter is closed. Prof. Ram Kapse.

RE. NEED TO ISSUE CLEAR-CUT ORDERS RELAXING FLAG RULES ON 14TH AUGUST, 1997 TO CELEBRATE GOLDEN JUBILEE OF INDEPENDENCE

PROF. RAM KAPSE (Maharashtra): Mr. Vice-Chairman, Sir, I do not know whether the Government exists or not.

On the 15th of August we are going to celebrate our Golden Jubilee of Independence. But there are no instructions to the district authorities about the celebration. Is there any person present over here who can explain to the House as to what the position is? One bank from Kalyan has sent a letter to the Thane authorities. They want to celebrate the 50th Anniversary of Independence on the night of 14th August at 12 o'clock. They have asked whether they can hold a Flag hoisting ceremony or not. I have met the Collector, Thane. He said, "I am in favour of this proposal. But at the same time, there are no instructions whatsoever from the Government." He will approach the General Administration of the Maharashtra Government. They will then approach the Central Government. Now there are only 10 days left. The Government should issue clear-cut instructions in this regard within a day or two. When the celebrations were being held on the 14th August, 1947, we were present. We are naturally reminded of that. We would like to celebrate the 50th year of our Independence like that.

Even our Rajya Sabha has no information whatsoever. How are we going to organise the golden jubilee celebrations of our independence? When we don't know, how can the State Government get any information from you and how can the District authorities and semi-Government bodies get any information from you? How can they prepare for these celebrations? I expect you to take a decision at the earliest. Let the people know about it. Let a statement come here at the earliest. Only then can we celebrate it in a proper manner. As far as flags are concerned, the rule book clearly says that there cannot be flag hoisting after sun-set. So, you will have to give instructions and that needs to be done immediately. The matter is urgent. I expect from the Government some reaction on this point or Mr. Vice-Chairman,

Sir, you direct the Government to issue a statement.

SHRI SATISH AGARWAL (Rajasthan): I fully associate myself with my colleague...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I think the whole House will associate itself. It is an administrative matter and the Government will look into it. ...*(Interruptions)*... Prof. Kapse, they have taken note of it...*(Interruptions)*...

SHRI SATISH AGARWAL: One hon. colleague from this House was enquiring as to the business for 26th, 27th, 28th and 29th and when were we going to celebrate. I said I don't know...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): This is about the national flag.

SHRI SATISH AGARWAL: Otherwise also, Mr. Vice-Chairman, Sir, the Government should come out clearly as to what they intend doing so far as States are concerned.

RE: NON-RECOGNITION OF BDS DEGREES OF THREE UNIVERSITIES OF MAHARASHTRA BY CENTRAL GOVERNMENT.

श्री शिव चरण सिंह (राजस्थान): वाइस चैयरमैन सर, कोल्हापुर, अमरावती तथा पुणे विश्व विद्यालय द्वारा प्रदत्त बीडीएस डिग्री प्राप्त स्नातकों को 1994 से न तो मान्यता मिल रही है और न उनका पंजीकरण हो रहा है। डेंटल काउन्सिल द्वारा कोल्हापुर, अमरावती तथा पुणे विश्व विद्यालय द्वारा प्रदत्त बीडीएस डिग्री को मान्यता देने की अनुरासा के बावजूद भारत सरकार के स्वास्थ्य मंत्रालय द्वारा पिछले तीन वर्ष से उन्हें मान्यता नहीं दी जा रही है और हजारों बीडीएस डॉक्टर जिनका रजिस्ट्रेशन नहीं हुआ है, उनको कोई एम्प्लाइमेंट नहीं मिल रहा है।

हमारे देश में दंत चिकित्सकों की भारी कमी है, 32 हजार की आबादी पर एक दंत चिकित्सक है। अगर इस तरह से मान्यता को रोका गया या उनके पंजीकरण को रोका गया तो वह बेरोजगार रहेंगे। दूसरी तरफ हमारे